## Central Administrative Tribunal Principal Bench, New Delhi

O.A. No.2036/2015

Monday, this the 11th day of December 2017

## Hon'ble Mr. K.N. Shrivastava, Member (A)

Sh. Phuttoo Lal Rajput Age 59 years 11 months s/o late Sh. Ganga Sahai AGM (RTI-Appeal), o/o GM (HQ), MTNL KL Bhawan, New Delhi – 110 050 r/o House No.157, Sec 21D Faridabad, Haryana - 121001

..Applicant

(Nemo)

Versus

## Union of India through its

- Secretary
   Department of Telecommunications
   Sanchar Bhawan, 20 Ashoka Road, New Delhi
- 2. Chairman-cum-Managing Director Mahanagar Telephone Nigam limited Door Sanchar Sadan, 9 CGO Complex Lodhi Road, New Delhi – 110 003
- 3. Executive Director, MTNL (Delhi)
  Mahanagar Telephone Nigam limited
  Khurshid Lal Bhawan, Janpath
  New Delhi 110 050
- 4. General Manager (Finance)
  Mahanagar Telephone Nigam limited
  Khurshid Lal Bhawan, Janpath
  New Delhi 110 050
- 5. Deputy Manager (P&A-I) HQ Mahanagar Telephone Nigam limited Eastern Court, Janpath New Delhi – 110 050

..Respondents

(Mrs. Harvinder Oberoi, Advocate for respondent No.1 & Ms. Neha Bhatnagar, Advocate for respondent Nos.2 to 5)

## ORDER (ORAL)

None for the applicant. It is seen from the records that even on the last occasion, i.e., on 20.11.2017, nobody appeared on behalf of the applicant. It appears that he has lost interest in prosecuting this case.

2. In this view of the matter, the O.A. is dismissed for default and non-prosecution.

(K.N. Shrivastava) Member (A)

<u>December 11, 2017</u>

/sunil/